

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.07.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For admission	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructu res Pvt Ltd	Shri Sampanth Kumar T k Advocate

ADVOCATE FOR PETITIONER/s:

Perikal .K. Arjun
9341210037



ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Perikal K. Arjun, learned Counsel for the Petitioner.

Post the case on **16.07.2019**.


Member (T)


Member (J)

Krishna

Verified


Court Officer